



% 21.07.2009

25 to 26#

Present: Mr. Sanjeev Sabharwal with Mr. M.P. Gupta and Mr. Arvind Kumar Verma, Advs. for the appellant.
Mr. Prakash Kumar, Adv. for the respondent.

+ITA Nos. 57 & 341/2009

(Common Orders)

These cases are covered by the judgment dated 21.10.2008 passed by this Court in ITA No. 1238 entitled *Commissioner of Income Tax-II Vs. Jagson International Ltd*, which case was relevant to the same assessee^{and} involved the same question of law.

Accordingly, these appeals are also dismissed, holding that no substantial question of law arises for our consideration.

A.K. SIKRI, J.

VALMIKI J. MEHTA, J.



July 21, 2009
pmc